

DIVISION BENCH
COURT - I

P-102

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/133(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26TH JUNE 2024

IN THE MATTER OF	KODAN KONNECT PRIVATE LIMITED VS REACHNET CABLE SERVICES PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

Ms.Nimisha Agarwal, Adv.] For the Financial Creditor

Mr. Prashant Kumar Singh, Adv.] For the Corporate Debtor

O R D E R

1. Ld.Counsel on both sides present.
2. Pleadings are complete.
3. Post the matter for arguments on **30/07/2024**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**